

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 170 of 2015

Dated : 15th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Himalaya Power Producers Association Appellant (s)

Vs.

Power Transmission Corporation of Uttrakhand & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep

Counsel for the Respondent(s) : Mr. Sarul Jain for R.1
Mr. Buddy Ranganadhan
Mr. D.V. Raghu Vamsy for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14.12.2016.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson